

The Minister of State in the Ministry of Petroleum and Chemicals and Mines and Metals (Shri D. R. Chavan) : (a) to (c). Proposals for establishing new fertilizer projects or for expansion of existing units are examined by the Government as and when they are received. This is a continuing process in view of the gap that exists between the demand and supply of fertilizers. The present status of the fertilizer programme is given below :

	Nitrogen (Million tonnes)
Existing capacity	1.344
Capacity under construction ..	1.210
Capacity approved in principle but not yet firmed up.	2.146

**ADVANCE INCREMENTS TO L. D. Cs.
AND U. D. Cs.**

6084. Shri N. R. Deoghare : Will the Minister of Finance be pleased to state :

(a) whether there is any proposal under consideration of the Government to give some advance increments in their prescribed scales of pay to those Lower Division and Upper Division Clerks in the Central Government Offices who possess higher qualifications than the prescribed qualifications for recruitment to these grades ;

(b) if so, the details of the proposals ; and

(c) if not, the reasons therefor, particularly when this practice is being followed in the nationalised banks ?

The Minister of State in the Ministry of Finance (Shri P. C. Sethi) : (a) No, Sir.

(b) Does not arise.

(c) The pattern of pay scales of employees in the Nationalised Banks has been laid down by the Banks concerned on different considerations. The same considerations will not hold good in the case of Central Government employees, whose pay scales are at present regulated in accordance with the recommendations of the Second Pay Commission.

MUTATION OF HOUSES IN REFUGEE COLONIES IN DELHI

6085. Shri Jai Singh :

Shri Hardayal Devgun :

Shri Yajna Datt Sharma :

Will the Minister of Health and Family Planning and Works, Housing and Urban Development be pleased to state :

(a) whether it is a fact that in certain cases mutation of houses in refugee colonies of Delhi has not been effected in favour of the purchasers by the Land and Development Officer even after the sale deeds have been registered ;

(b) if so, the reasons for allowing the sellers to raise objections to mutation ; and

(c) whether it is a fact that this has resulted in malpractices on the part of the sellers and undue harassment of the purchasers and if so, the steps taken to redress the genuine grievances of the purchasers ?

The Minister of Health and Family Planning and Works, Housing and Urban Development (Shri K. K. Shah) :

(a) Yes, Sir. Mutation in favour of purchasers has not been effected in certain cases where the sale deeds were found to be defective or where these were executed by persons not competent to do so.

(b) Objections raised by sellers, except when they were legally valid, have not influenced the decision against mutation.

(c) Does not arise.

राज्यों में अफीम का उत्पादन तथा मध्य प्रदेश के कृषकों को अफीम के उत्पादन के लिए प्रोत्साहन

6086. श्री यशवन्त सिंह कुशवाह : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में राज्यवार कितनी अफीम का उत्पादन हुआ और उससे कितनी विदेशी मुद्रा कमाई गई ; और

(ख) मध्य प्रदेश में जो कि देश में अफीम का सबसे अधिक उत्पादन करने वाला राज्य है अफीम का उत्पादन करने वाले कृषकों को प्रोत्साहन के रूप में दी गई सुविधाओं का व्यौरा क्या है ?